Central Administrative Tribunal Principal Bench New Delhi

OA No.3439/2015

New Delhi, this the 24th day of April, 2018

Hon'ble Ms. Praveen Mahajan, Member (A)

Umesh Kumar JE (Civil) Aged about 50 years S/o Shri Krishan Kumar R/o 40/8, East Patel Nagar New Delhi.

.... Applicant

(By Advocate: Ms. Priyanka Bhardwaj for Shri M.K.Bhardwaj)

Versus

North DMC & Ors.

- North Delhi Municipal Corporation Through its Commissioner Civic Centre, New Delhi.
- 2. The Director (P)
 North Delhi Municipal Corporation
 Civic Centre, New Delhi.

.... Respondents.

(By Advocate: Shri M.S. Reen)

ORDER (ORAL)

Learned proxy counsel for the applicant stated that the applicant is not in touch with her and she has no instructions in the matter. As such the OA is dismissed in default for non prosecution.

(Praveen Mahajan) Member (A)

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